



भारतीय रिज़र्व बैंक
निर्गम विभाग, भारतीय रिज़र्व बैंक, कानपुर
Issue Department, RBI Kanpur

Minutes of Pre-Bid Meeting - Supply of sufficient number of fully covered Container trucks/vehicles for transportation of Note boxes and Coins, Reserve Bank of India, Kanpur

E tender No-

[RBI/Kanpur Regional Office/Issue/1/25-26/ET/752 \(Transportation of Note Boxes\)](#)
[RBI/Kanpur Regional Office/Issue/2/25-26/ET/753 \(Transportation of Coin\)](#)

The offline pre-bid meeting for the captioned e-Tender was held at 03:15 PM on 04 February 2026 (Wednesday) at Issue Department, Reserve Bank of India, Kanpur.

2. The following officials of RBI and intending bidders were present during the Pre-Bid Meeting:

S. No.	Name (Representatives of Reserve Bank of India, Kanpur)	Designation
1	Shri Akash Solanki	General Manager
2	Shri Rohit Kumar Verma	Assistant General Manager
3	Shri Karan Kushwaha	Assistant General Manager
4	Shri Anand Kabir	Assistant Manager
5	Shweta Kumari	Assistant Manager

S. No	Name of the firm	Name of representative
1	M/s Om Sawari	Shri Asif Hussain
2	M/s Om Sawari	Shri Purnajeet Pal
3	M/s Misbah Aziz	Shri Misbah Aziz
4	M/s Currency Movers	Shri Aniket Chauhan

3. The queries raised by the participants during the meeting and the clarification given by the Bank officials are presented below-

S. No.	Query Raised by Bidder	RBI Clarification

1	Whether PSARA License is mandatory?	PSARA License is mandatory for security providing agencies only.
2	Whether the estimated cost of work mentioned in the tender is for one year or two year?	In terms of Para 04 of Schedule of Tender (Section I), the mentioned estimated cost of work in the tender is on yearly basis.
3	If the contract of transportation of Bank notes and Coin bags is awarded to the same vendor? Whether the Note boxes/coin bags can be carried in the same truck?	Separate tender is floated for transportation of Notes boxes and Coins. The activities could not be clubbed together.
4	Whether the clause of split of entire work in approx. 60:40 ratio is for both the tender? On what basis the work will be distributed in 60:40 ratio?	The clause of division of work in approx. 60:40 ratio between L1 and L2 is only for tender pertaining to transportation of Coin bags and the work will be distributed based on kilometers covered during the year as mentioned in Para P (ix) of Section IV of Tender Documents pertaining to Transportation of Coin.

Please Note-

- The above minutes of pre-bid meeting shall form the part of tender document.
- The terms and conditions and specifications of the tender document shall continue to remain same.
- The above clarifications are issued for the information of all the intending bidders